GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

RAJYA SABHA

UNSTARRED QUESTION NO. 1569 TO BE ANSWERED ON 02.08.2023

WELFARE MEASURES FOR DIVYANG CHILDREN

1569. Shri Rajeev Shukla:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

(a) whether welfare work of 'Divyang' children is being badly affected due to low allocation and low expenditure of funds related to empowerment of persons with disabilities;

(b) if so, the details thereof and the reaction of Government thereto;

(c) the details of the funds allocated/released/utilized/ surrendered by the Department of Empowerment of Persons with Disabilities during the last three years, year-wise; and

(d) the details of the measures undertaken by Government in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a) No, Sir.

(b) Does not arise.

(c) The details of funds allocated/released/utilized/surrendered by the Department of Empowerment of Persons with Disabilities during the last three years is given below:

				(In Rs. Crores)
Year	Budget	Revised	Funds released	Funds surrendered against RE
	Allocation	Allocation		Allocation
2020-21	1325.39	900.00	861.63	38.37
2021-22	1171.77	1044.31	1009.45	34.86
2022-23	1212.42	1015.98	989.35	26.63

(d) Budgetary allocation of the Department has increased over the last 2 years as under:

Year	Budget Estimates (In Rs. Crores)		
2021-22	1171.77		
2022-23	1212.42		
2023-24	1225.1		